

**Government of Jammu and Kashmir,  
Civil Secretariat, Revenue Department.**

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**Notification**  
**Srinagar, the 1<sup>st</sup> September, 2016**

**SRO: 282**-In exercise of the powers conferred by clause (b) of section 3 of the Jammu and Kashmir Grant of Permanent Resident Certificate (procedure) Act, 1963 (Act No.XIII of 1963), and in supersession of all previous Notifications issued in this behalf, the Government hereby appoints Mr. Ghulam Hassan Sheikh, Additional Deputy Commissioner, Kulgam to be the competent authority for the purposes of the said Act within the territorial jurisdiction of Tehsil Kulgam, Yaripora and Pahaloo. of District Kulgam.

**By order of the Government of Jammu and Kashmir**

**Sd/-**

( B.B Vyas) IAS  
Financial Commissioner  
(Administrative Secretary)  
Revenue Department

No: - Rev/LB/34/2000

Dated: - 01-09- 2016

Copy to the:-

- 1 Financial Commissioner, Revenue, J&K, Srinagar.
- 2 Commissioner/Secretary to Government, General Administration Deptt.
- 3 Divisional Commissioner, Kashmir.
- 4 Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs (with 7 copies).
- 5 Deputy Commissioner, Kulgam.
- 6 Director, Archives, Archaeology & Museums, J&K
- 7 Manager Government Press, Srinagar for publication in the Govt. Gazette.
- 8 Pvt.Secretary to Honble Minister for Revenue for information of the Minister
- 9 Pvt.Secretary to Hon'ble Minister (MOS) Revenue for information of the Minister
- 10 Pvt. Secretary to Commissioner/Secretary to Government, Revenue Deptt.
11. I/C Website for hoisting the said notification (SRO) on official website.
- 12 . Notification / Stock file.



(Manzoor Ahmad Parray)  
Under Secretary to Government  
Revenue Department

